

(b) the major schemes being implemented in this regard in the country including Andhra Pradesh?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): (a) As per the poverty estimates released by the Planning Commission, the percentage of population below poverty line in urban areas has declined from 25.7 percent in 2004-05 to 13.7 percent in 2011-12. The percentage of population below poverty line in urban areas in undivided Andhra Pradesh was 23.4 percent in 2004-05 and 5.81 percent in 2011-12.

(b) The Ministry of Housing and Urban Poverty Alleviation has been implementing a Centrally Sponsored Scheme Swarna Jayanti Shahari Rozgar Yojana (SJSRY) which has been restructured into National Urban Livelihoods Mission (NULM) since September, 2013. It aims at organizing urban poor in self help groups, imparting skill training to urban poor for self and wage employment and helping them to set up self-employment venture by providing credit on subsidized rate of interest. The Mission also aims at providing shelter equipped with essential services to the urban homeless in a phased manner. In addition, the Mission would also address livelihood concerns of the urban street vendors.

ILCS in Maharashtra

†1739. SHRI RAMDAS ATHAWALE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government has received any request from Government of Maharashtra regarding Centrally sponsored Integrated Low Cost Sanitation Scheme (ILCS), if so, the details thereof as on date; and

(b) the latest status of this proposal and by when this proposal is proposed to be finalized along with the reason for delay?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): (a) No, Sir.

(b) In view of (a), question does not arise.

Flats for poor

†1740. SHRI PARVEZ HASHMI:

SHRI PRABHAT JHA:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether it is a fact that the flats are being constructed for the poor in Delhi under the Jawaharlal Nehru National Urban Renewal Mission;

(b) the details of total flats being constructed in the phased manner and the details of allotment process of these flats;

(c) the amount of money allocated by the Jawaharlal Nehru National Urban Renewal Mission under the above said project; and

(d) the comprehensive details of the names of agencies associated with the construction work and the number of flats for which the construction work has been allotted?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIHA NAIDU): (a) to (c) Yes, Sir. A total of 16 projects with a total project cost of ₹ 3,015.15 crores involving Central Share of ₹ 1,370.04 crores were approved for construction/up gradation of total 64,184 dwelling units (DUs) under JNNURM and a sum of ₹ 1,085.27 crore has been released. 22924 DUs have been completed and of these 585 DUs have been allotted. The allotment process of these flats is governed by Relocation guidelines of Government of National Capital Territory of Delhi (GNCTD).

(d) GNCTD has reported that the following agencies are associated with the construction work:

(i.) Delhi State Industrial Infrastructure Development corporation (DSIIDC):
For construction of 41,000 flats.

(ii.) Delhi Urban Shelter Improvement Board (DUSIB): For construction of
18204 flats.

(iii.) Delhi Development authority (DDA): For construction of 4740 flats.

(iv.) New Delhi Municipal Council (NDMC): For construction of 240 flats.

New Housing Policy

†1741. SHRI MOHAMMED ADEEB: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government proposes to chalk out new Housing Policy, the details thereof; and

(b) by when this policy will be implemented?

†Original notice of the question was received in Hindi.